NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI NOTICE Dated 01.04.2019

Please take notice that the matter listed on 01.04.2019 in the Court of Registrar, will be taken up on 02.04.2019.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1155 of 2019 in Comp. App. (AT) (Ins) No of 2019	Walnut Packaging Pvt Ltd. Vs. G.Kishan & Ors.	Aditi Sharma
2.	I.A. No. 1163 of 2019 in Comp. App. (AT) (Ins) No of 2019	North East Centre for Technology Application and Reach. Vs. Sri Vari Metal Works pvt ltd & Anr.	P.S. Singh
3.	I.A. No. 1162 of 2019 in Comp. App. (AT) (Ins) No of 2019	Raushan Prakash Vs. Kapil Arora & Anr.	C.S Gupta
4.	I.A. No. 1154 of 2019 in Comp. App. (AT) No of 2019	K. Inbalathan Vs. Verterra Products India Pvt Ltd & Ors.	Goutham Shivshankar

By Order

Assistant Registrar

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